

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1379

ANSWERED ON:04.08.2006

COMMUNITY TOILETS

Ahir Shri Hansraj Gangaram

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government have formulated any scheme for the construction of community toilets in urban areas in cooperation with the private and voluntary organisations;

(b) if so, the details thereof;

(c) whether the Government proposes to allow to utilise MPLAD funds for the said scheme; and

(d) if so, the time by which the permission for the same is likely to be granted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(d): Sanjha Swachhata Abhiyan, a Community Toilets and Sanitation programme of Housing & Urban Development Corporation (HUDCO) for funding of construction of Community Toilets and Sanitation facilities for the benefit of floating population and the public in general, was launched on 30.1.2006. The scheme is for construction of Community Toilets in Schools, Institutes, Hospitals, Bus Stands, Railway Stations/busy market places, slums, etc. in urban areas. Under the scheme, HUDCO will provide 50% subsidy upto Rs.20,000/-, out of the ceiling cost of Rs.40,000/- per WC/Bath. The matching share has to be borne by the implementing agency from its own sources or from MPLAD/MLALAD funds, etc.

Subsidy from HUDCO would be released only after implementing agency invests its own share for WC/Bath in the project. In case, the gross cost per WC/Bath exceeds Rs.40,000/-, then HUDCO can finance the balance project cost as loan to the agency under HUDCO's infrastructure guidelines and 'Action Plan' Scheme terms of financing. HUDCO will give subsidy upto Rs.50 lakhs per district under the Scheme.

A sum of Rs.794.20 lacs have been sanctioned by HUDCO as grant with loan of Rs.39.16 lacs under 11 Schemes as per details at Annexure-I.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ.NO. 1379 FOR 4.8.2006.

List of Scheme Sanctioned Under Community Toilets and Sanitation Programme for Loan/Subsidy. (As on 30.6.2006).

(Rs.in Lacs)

S.No.	Proposal Received for	Agency/	Subsidy	Loan	WC/Bath/
	Benefi- ciaries	Sanct- ioned	sancti- ioned	Toilets	

1. 2. 3. 4. 5. 6.

1. Construction of 2 Nos. 6.00 6.00 4.16 30
toilet Blocks at GACL,
Ropar (Scheme No. 18777).

2. Construction of Toilets Blocks 35.60 22.00 0.00 160
(109 WC & 51 Bath) at Alang Ship
Breaking yard and other various
ports areas in Gujarat State by
GMB (Scheme No. 18903)

3. Grant for construction of 4 nos. of Community Toilets at 2 places in Harihar, Dist. Davangera, Karnataka & 2 places in Quthbullapur, Dist. Rangareddy, Andhra Pradesh (Scheme No. 18923).	5.3	2.60	0	13
4. Proposal for the construction of Toilets in the schools of Uttaranchal State (In-principle sanction).	495.83	462.80	0	2415
5. Proposal for the construction of Toilets in the urban areas of Uttaranchal State (In-principle sanction).				
6. Implementation of community Toilets and sanitation programme for 1 site at Ahmedabad (Scheme No.18826).	5.04	2.40	0	12
7. Construction of 1341 (1123+ 218) Toilet seats in 125 locations in 51 Nagarpalika in 20 Districts of Gujarat (Scheme No. 18827)	508.5	268.20	0	1341
8. Construction of Pay & Use Toilet complexes at 5 places under implementation of Community Toilet and Sanitation Programme at Kukatpally District Ranga Reddy Andhra Pradesh. (Scheme No. 18829)	28.74	6.00	0	30
9. Grant for construction of 4 nos. of Community Toilets at 2 places in Harihar, Dist. Davangera, Karnataka & 2 places in Quthbullapur, Dist. Rangareddy, Andhra Pradesh (Scheme No. 18928)	5.3	2.8	0	13
10. Implementation of Community Toilets and Sanitation Programme at Bus Stand, Jhajjar Haryana (Scheme No.18933)	4.760	2.40	0	12
11. Construction of 8 Toilets complexes at sites in Ambala Haryana (Scheme No. 18825)	21.2	19.20	35	96
Total	111.627	794.20	39.16	4122